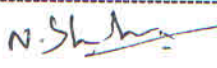


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 198/15	TP 22/17	Hearing	433(e) / 433(f)	Security Services Vs Bhoruka Power Corpn. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
6.	N. SHANKAR RANGAREJI ADVOCATE 94480 86725	PETITIONER	

Counsel for petitioner is present. He is directed to comply the relevant rules framed under the I&B Code for proceeding further. Meantime, he is also directed to serve notice on the respondent by collecting from the Registry.

List it on 11.04.2017.


MEMBER (J) 20/3/17


MEMBER (T)